

[English]

Bench of Kerala High Court

2310. SHRI A. CHARLES : Will the PRIME MINISTER be pleased to state :

(a) whether the Government of Kerala has approached the Union Government for setting up a Bench of the Kerala High Court at Trivandrum;

(b) if so, the details thereof; and

(c) the steps taken/proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ) : (a) to (c). A proposal was received from the Government of Kerala in 1971 for establishing a Bench of Kerala High Court at Trivandrum. Views of the Governor of the State and the Chief Justice of the High Court were called for in 1972. In their letter dated 2.4.1985, the State Government stated that they had not taken a final view in this matter. The Registry of Kerala High Court intimated in May, 1993 that the High Court was not in favour of establishment of any Bench away from its principal seat in the State. No further communication has been received either from the State Government or the High Court. In view of this, it is not possible for the Central Government to take any action in the matter.

Supply of Cryogenic Engines

2311. SHRI SATYA DEO SINGH :
SHRI PANKAJ CHOWDHARY :
SHRI CHETAN P.S. CHAUHAN :
SHRIMATI CHANDRA PRABHA URS :

Will the PRIME MINISTER be pleased to state :

(a) whether Russia has decided to supply cryogenic engines to the Indian Space Research Organisation (ISRO) for its satellite launching vehicle;

(b) if so, the number of the cryogenic engines decided to be supplied by Russia and the price thereof indicating the time by which the delivery of the first cryogenic engine is likely to be received by ISRO;

(c) whether Russia is likely to supply any cryogenic engine to India free of cost;

(d) if so, the details thereof;

(e) whether the Government also propose to indigenously manufacture such engines; and

(f) if so, the details thereof alongwith the cost?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) and (b). Under the modified contract with Russia on the supply of Cryogenic Stages including engines, Russia will supply 4 flight stages and one Technological model and one propellant filling model for a sum of Rs. 235 crores. The first cryogenic stage is expected by last quarter of 1996. In addition, ISRO, making use of the provision in the original agreement, has exercised the option of ordering 3 more Cryogenic stages at a unit price of US \$ 3 million each.

(c) No, Sir.

(d) Does not arise.

(e) Yes, Sir.

(f) Government has approved in April 1994, the development of indigenous Cryogenic Upper Stage (CUS) Project at a total cost of Rs. 335.89 crores. The Project envisages the establishment of the necessary infrastructure and the development, qualification and supply of two flightworthy cryogenic stages which include the cryogenic engines. The first flightworthy stage, including the engine, is expected to be development by 1998-99.

[Translation]

Utilisation of Thermal Power

2312. DR. MUMTAZ ANSARI :
SHRI RAJESH KUMAR :
SHRI RAMESHWAR PATIDAR :

Will the PRIME MINISTER be pleased to state :

(a) whether the Union Government have received any scheme from the various State Governments for making maximum utilisation of thermal power as well as photovoltaic system through the solar energy during the current year; and

(b) if so, the details thereof, State-wise and the methods for its utilisation?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) and (b). The Government is implementing socially oriented and market oriented schemes, under the solar photovoltaic programme. Under these schemes, various solar photovoltaic systems, such as street lighting systems, domestic lighting systems, solar lanterns and small village level solar power plants are being installed for electricity generation. The Solar photovoltaic programme is implemented through State implementing agencies. A State wise list of various solar photovoltaic systems sanctioned for implementation during the current year is given in the Statement attached.